Central Administrative Tribunal Principal Bench, New Delhi

CP No.370 of 2015 IN OA No.703 of 2015

This the 1st day of September, 2015

HON'BLE MR. V. AJAY KUMAR, MEMBER (J) HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)

Smt. Sheela Devi (widow – Aged about 48 years) W/o late Sh. Mohan Lal Dhanka (Employment No.,0339008) R/o A-28, Lohia Gali No.4, Flat No.A-2, 100 Futa Road, East Badarpur, Shahdra, Delhi

...Petitioner

(By Advocate: Shri T.D. Yadav)

Versus

Shri B.C. Nagar, The Divisional Personnel Officer, DRM Office, Northern Railway, New Delhi.

...Respondent

(By Advocate : Shri S.M. Arif)

ORDER (ORAL)

SHRI V. AJAY KUMAR, MEMBER (J):

When this matter is taken up for consideration, both the sides submit that Order of this Tribunal has been complied with. Accordingly, CP is closed. Notice issued to the respondent is discharged. No costs.

(SHEKHAR AGARWAL) MEMBER (A) (V. AJAY KUMAR) MEMBER (J)

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